

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2070**  
ANSWERED ON 4<sup>TH</sup> JULY, 2019

**NATIONAL POLICY FOR TOLL RATES**

2070. SHRI GIRISH BHALCHANDRA BAPAT:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the criteria fixed by the Government for charging toll rates of all kind of vehicles on National Highways;
- (b) whether the Government is considering to come out with a national policy aimed at revising the existing toll rates for National Highways and reclassifying vehicle types and if so, the details thereof;
- (c) whether the Government has hired a consultancy firm to prepare a draft policy to revamp the toll system and if so, the details thereof;
- (d) whether there is any proposal to increase the toll charges for private cars on National Highways and if so, the details thereof; and
- (e) whether this is likely to upset car users and invite resentment from various quarters and if so, the reaction of the Government thereto?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) User fee rates on National Highway are fixed in accordance with National Highways Fee (Determination of Rates and Collection) Rules, 2008 and amendment thereof. As per rule 4 & 5 of the said rules, the rate of fee for use of a section of national highway of four or more lanes shall, for the base year 2007-08, be the product of the length of such section multiplied by the following rates, namely:-

<b>Type of Vehicle</b>	<b>Base rate of fee per km (in Rupees)</b>
Car, Jeep, Van or Light Motor Vehicle	0.65
Light Commercial Vehicle, Light Goods Vehicle or Mini Bus	1.05
Bus or Truck (Two axles)	2.20
Three-axle commercial vehicles	2.40
Heavy Construction Machinery(HCM) or Earth Moving Equipment (EME) or Multi Axle Vehicle (MAV) (four to six axles)	3.45
Oversized Vehicles (seven or more axles)	4.20

Also, the rates specified as above shall be increased without compounding, by three percent each year with effect from the 1st day of April, 2008 and such increased rates shall be deemed to be the base rate for subsequent years. The applicable base rates shall be revised annually with effect from April 1 each year to reflect the increase in the wholesale price index.

(b) to (e) M/s. Boston Consulting Group has been engaged by National Highways Authority of India (NHAI) as consultant for detailed examining and advising on toll related issues.

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